

1	2	3	4	5	6	7
Mizoram	0	0	0	135	135	90
Nagaland	0	—	—	—	—	—
Odisha	101	101	101	37059	38033	39869
Puducherry	13	13	13	1802	2223	3293
Punjab	107	105	105	22095	22808	49610
Rajasthan	137	131	131	29397	31764	40722
Sikkim	1	1	1	—	—	852
Tamil Nadu	487	498	498	133385	152656	186965
Tripura	1	1	1	—	8286	270
Uttar Pradesh	23	329	329	29587	33643	90051
Uttarakhand	4	33	33	4249	5429	10015
West Bengal	86	88	88	8949	10458	22624
GRAND TOTAL	2892	3345	3346	768885	815863	1166467

Buildings of Government schools in Assam

1765. SHRIMATI NAZNIN FARUQUE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that most of the city Government schools have poor buildings in Assam;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken by Government to improve its structures?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (c) No Sir. The Schedule to Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for an all-weather building consisting of at least one class-room for every teacher, an office-cum-store-cum-Head teachers's room subject to enrollment norms, barrier-free access, separate toilets for boys and girls, safe and adequate drinking water facility to all children, a kitchen where mid-day meal is cooked in the school, playground and arrangements for securing the school building by a boundary wall or by fencing. Further, funds are provided under the Sarva Shiksha Abhiyan (SSA) for major repairs of school building subject to the SSA's programmatic and financial norms.

The Government of India has cumulatively sanctioned 10994 primary schools, 1171 upper primary schools, 66909 additional class rooms, 788 drinking water facilities, 37450 toilets and 48808 posts of teachers to the State of Assam till 30th June, 2013 under the Sarva Shiksha Abhiyan (SSA) programme since its inception in 2001-02. Out of these, 10736 primary schools, 1170 upper primary schools, 59954 additional class rooms, 788 drinking water facilities and 31352 toilets have been completed during the same period. Every year the Annual Work Plan and Budget (AWP and B) of States is appraised and approved by the Project Approval Board (PAB) in which civil works proposals are also sanctioned. The sanctions under the civil works for the State of Assam during 2010-11, 2011-12, 2012-13 and 2013-14 were of Rs. 400.31 crore, Rs. 776.54 crore, Rs. 968.54 crore and 99.46 crore respectively.

The PAB approved the total outlay of Rs. 726.57 crore, Rs. 1555.83 crore, Rs. 2227.91 crore and Rs. 1605.90 crore during 2010-11, 2011-12, 2012-13 and 2013-14 respectively under the SSA to the Government of Assam. Out of these, the Government of India released Rs. 649.54 crore, Rs. 1188.21 crore and Rs. 1308.82 crore to Assam during 2010-11, 2011-12, 2012-13 respectively under the SSA to the State of Assam. So far, the Assam SSA has been released Rs. 332.30 crore during 2013-14. The released amounts are being used for all the activities including that of civil works.